# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI 

## Coram

## 1. Shri Bhanu Bhushan, Member <br> 2. Shri R. Krishnamoorthy, Member

I.A.No. 20/2007 in

Petition No. 134/2006

## In the matter of

Correction of error in order dated 6.2.2007 in Petition No 134/2006 determining final transmission tariff for 400 kV D/C transmission line including bay extension at Raipur and Bhadrawati sub-stations in Western Region for the period 1.6.2005 to 31.3.2009.

And in the matter of
Power Grid Corporation of India Ltd., Gurgaon
.... Petitioner
Vs

1. Madhya Pradesh Power Transmission Company Ltd., Jabalpur
2. Maharashtra State Electricity Distribution Co. Ltd., Mumbai
3. Gujarat Urja Vikas Nigam Ltd., Baroda
4. Electricity Deptt., Govt. of Goa, Panaji
5. Electricity Deptt., Administration of Daman \& Diu, Daman
6. Electricity Deptt., Administration of Dadra Nagar Haveli, Silvasa
7. Chhattisgarh State Electricity Board, Raipur
8. Madhya Pradesh Audyogik Kandra Vikas Nigam (Indore) Ltd., Indore
..Respondents

## ORDER

This application has been made for correction of an error in the Commission's order dated 6.2.2007, determining final transmission tariff in respect of 400 kV D/C transmission line including bay extension at Raipur and Bhadrawati sub-stations in Western Region (hereinafter referred to as "the transmission line") for the period from 1.6.2005 to 31.3.2009 after accounting for additional capitalization of Rs. 663.63 lakh up to 31.3.2006.
2. In the petition, the petitioner had shown bridge financing of loan from IOB having floating rate of interest of $5.90 \%$ p.a., in addition to some other loans. IOB loan was subsequently replaced with Bond XVII having fixed rate of interest of $7.39 \%$ p.a.,
with effect from 22.9.2005. Therefore, for the year 2005-06 weighted average rate of interest of $6.99 \%$ was worked out for IOB loan/Bond XVII. The weighted average rate of $6.99 \%$ was inadvertently considered for the subsequent years, that is, 2006-07 to 2008-09 as well. Accordingly, the Commission in its order of 6.2.2007 approved interest on loan as under after considering all loans allocated to the transmission line:
(Rs. in lakh)

| Details of loan | 2005-06 <br> (Pro rata) | $\mathbf{2 0 0 6 - 0 7}$ | $\mathbf{2 0 0 7 - 0 8}$ | $\mathbf{2 0 0 8 - 0 9}$ |
| :--- | ---: | ---: | ---: | ---: |
| Interest on Loan |  |  |  |  |
| Opening Gross Loan | 18083.37 | 18547.91 | 18547.91 | 18547.91 |
| Cumulative Repayment | 0.00 | 546.37 | 1210.71 | 1875.04 |
| Net Loan-Opening | 18083.37 | 18001.54 | 17337.21 | 16672.87 |
| Additions due to Additional Capitalisation | 464.54 | - | - | - |
| Repayment during the year | 546.37 | 664.33 | 664.33 | 953.96 |
| Net Loan-Closing | 18001.54 | 17337.21 | 16672.87 | 15718.91 |
| Average Loan | 18042.45 | 17669.37 | 17005.04 | 16195.89 |
| Weighted Average Rate of Interest on Loan | $6.98 \%$ | $7.00 \%$ | $7.00 \%$ | $7.01 \%$ |
| Interest | $\mathbf{1 0 4 8 . 8 0}$ | $\mathbf{1 2 3 6 . 2 0}$ | $\mathbf{1 1 9 0 . 4 9}$ | $\mathbf{1 1 3 5 . 1 5}$ |

3. The petitioner has pointed out that interest rate of $6.99 \%$ for the years 2006-07 to 2008-09 for IOB loan/Bond XVII has been wrongly applied and that for these years interest rate of $7.39 \%$ ought to have been considered for computation of the overall weighted average rate of interest. The petitioner accordingly seeks necessary correction.
4. Notice of the application was issued to the respondents. None of them has filed any reply.
5. We have perused the records and are satisfied that there is an inadvertent mathematical error in the computation of interest on loan component of tariff as pointed out by the petitioner and this error needs to be rectified.
6. Accordingly, the interest on loan component of tariff in respect of the transmission line is revised as under, which will supersede the interest allowed in the table given under para 22 of the order dated 6.2.2007:

## INTEREST ON LOAN

(Rs. in lakh)

| Details of loan | 2005-06 <br> (Pro rata) | $\mathbf{2 0 0 6 - 0 7}$ | 2007-08 | 2008-09 |
| :--- | ---: | ---: | ---: | ---: |
| Interest on Loan |  |  |  |  |
| Opening Gross Loan | 18083.37 | 18547.91 | 18547.91 | 18547.91 |
| Cumulative Repayment | 0.00 | 546.37 | 1210.71 | 1875.04 |
| Net Loan-Opening | 18083.37 | 18001.54 | 17337.21 | 16672.87 |
| Additions due to Additional Capitalisation | 464.54 | - | - | - |
| Repayment during the year | 546.37 | 664.33 | 664.33 | 953.96 |
| Net Loan-Closing | 18001.54 | 17337.21 | 16672.87 | 15718.91 |
| Average Loan | 18042.45 | 17669.37 | 17005.04 | 16195.89 |
| Weighted Average Rate of Interest on Loan | $6.98 \%$ | $7.12 \%$ | $7.13 \%$ | $7.14 \%$ |
| Interest | 1048.80 | 1258.56 | 1212.31 | 1156.86 |

7. The detailed calculations in support of weighted average rate of interest considered in tariff are contained in Annexure-I attached.
8. The revision of interest on loan component has resulted in marginal adjustments in interest on working capital. The petitioner's entitlement to interest on working capital as revised, is given hereunder:
(Rs. in lakh)

|  | 2005-06 <br> (Pro rata) | $\mathbf{2 0 0 6 - 0 7}$ | $\mathbf{2 0 0 7 - 0 8}$ | $\mathbf{2 0 0 8 - 0 9}$ |
| :--- | ---: | ---: | ---: | ---: |
| Maintenance Spares | 241.14 | 253.19 | 268.39 | 284.49 |
| O \& M expenses | 23.34 | 24.31 | 25.23 | 26.29 |
| Receivables | 522.19 | 528.22 | 522.53 | 564.68 |
| Total | 786.67 | 805.72 | 816.14 | 875.46 |
| Rate of Interest | $10.25 \%$ | $\mathbf{1 0 . 2 5 \%}$ | $10.25 \%$ | $10.25 \%$ |
| Interest | $\mathbf{6 7 . 1 9}$ | $\mathbf{8 2 . 5 9}$ | $\mathbf{8 3 . 6 5}$ | $\mathbf{8 9 . 7 3}$ |

9. The other elements of tariff, namely return on equity, Advance Against Depreciation and $O$ \& $M$ charges approved by order dated 6.2.2007 remain unaffected.
10. The revised summary of the transmission charges applicable for the transmission line, in supersession of that given in the table in para 38 of the order dated 6.2.2007 shall be as under:
(Rs. in lakh)

|  | $\mathbf{2 0 0 5 - 0 6}$ <br> (Pro rata) | $\mathbf{2 0 0 6 - 0 7}$ | $\mathbf{2 0 0 7 - 0 8}$ | $\mathbf{2 0 0 8 - 0 9}$ |
| :--- | ---: | ---: | ---: | ---: |
| Depreciation | 546.37 | 664.33 | 664.33 | 664.33 |
| Interest on Loan | 1048.80 | 1258.56 | 1212.31 | 1156.86 |
| Return on Equity | 715.16 | 872.12 | 872.12 | 872.12 |
| Advance against Depreciation | 0.00 | 0.00 | 0.00 | 289.63 |
| Interest on Working Capital | 67.19 | 82.59 | 83.65 | 89.73 |
| O \& M Expenses | 233.42 | 291.69 | 302.75 | 315.43 |
| Total | $\mathbf{2 6 1 0 . 9 4}$ | $\mathbf{3 1 6 9 . 3 0}$ | $\mathbf{3 1 3 5 . 1 8}$ | $\mathbf{3 3 8 8 . 1 1}$ |

11. The revised summary sheet of the capital cost, etc in respect of the transmission line is attached as Annexure - II.
12. This order disposes of I.A. No 20/2007.

Sd-
(R. KRISHNAMOORTHY)

MEMBER
New Delhi dated the $15^{\text {th }}$ June, 2007

CALCULATION OF WEIGHTED AVERAGE RATE OF INTEREST ON LOAN
(Rs. in Lakh)


| Drawal 9.3.2006) |  |  |  |  |  |
| :--- | ---: | ---: | ---: | ---: | ---: |
| Gross Loan opening |  | 0.00 | 663.63 | 663.63 | 663.63 |
| Cumulative Repayment up to <br> DOCO/previous year |  | 0.00 | 0.00 | 0.00 | 0.00 |
| Net Loan-Opening |  |  |  |  |  |
| Additions during the year |  | 0.00 | 663.63 | 663.63 | 663.63 |
| Repayment during the year | 663.63 | 0.00 | 0.00 | 0.00 |  |
| Net Loan-Closing |  | 0.00 | 0.00 | 0.00 | 0.00 |
| Average Loan |  | 663.63 | 663.63 | 663.63 | 663.63 |
| Rate of Interest | 331.82 | 663.63 | 663.63 | 663.63 |  |
| Interest |  | $8.15 \%$ | $8.15 \%$ | $8.15 \%$ | $8.15 \%$ |
| Repayment Schedule |  | 27.04 | 54.09 | 54.09 | 54.09 |
| Total Loan |  | 12 annual inatalments from 9.3 .2010 |  |  |  |
| Gross Loan opening |  | 18083.37 | 18747.00 | 18747.00 | 18747.00 |
| Cumulative Repayment up to | 0.00 | 0.00 | 0.00 | 525.00 |  |
| DOCO/previous year |  |  |  |  |  |
| Net Loan-Opening |  | 18083.37 | 18747.00 | 18747.00 | 18222.00 |
| Additions during the year |  | 663.63 | 0.00 | 0.00 | 0.00 |
| Repayment during the year |  | 0.00 | 0.00 | 525.00 | 1042.60 |
| Net Loan-Closing |  | 18747.00 | 18747.00 | 18222.00 | 17179.40 |
| Average Loan |  | 18415.19 | 18747.00 | 18484.50 | 17700.70 |
| Rate of Interest | $6.98 \%$ | $7.12 \%$ | $7.13 \%$ | $7.14 \%$ |  |
| Interest |  | 1284.55 | 1335.32 | 1317.79 | 1264.34 |

Annexure - II


